

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 174 of 2012 & 174 of 2013

Dated : 3rd March, 2014

In the matter of :

Punjab State Power Corporation Ltd.

... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission**

... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

ORDER

As the court did not assemble today, the matter is posted for further hearing on **25.3.2014 at 2.30 p.m.**

COURT MASTER